

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:227  
ANSWERED ON:05.08.2013  
DISCIPLINARY CASES AGAINST DEFENCE OFFICIALS  
Biju Shri P. K.;Sampath Shri Anirudhan

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether any disciplinary action has been taken against defence officials during the last three years on corruption charges;
- (b) if so, the details thereof, including the amount of money involved in each of the cases; and
- (c) the action taken by the Government to recover the amount from the officials responsible for the loss?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.